

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:852

ANSWERED ON:25.02.2011

BLACK MONEY IN LGT BANK

Das Gupta Shri Gurudas;Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) whether Government of India has got the names and other details of the Indian nationals who have stashed away money in LGT Bank in Liechtenstein;
- (b) if so, the details thereof;
- (c) the action taken against these persons;
- (d) whether any probe has been conducted to know the source of money and the extent of the tax-evasion thereby;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) to (f): Yes Madam. The German Tax Authorities have provided to the Indian Government information available with them regarding bank accounts concerning Indian nationals with the LGT bank of Liechtenstein. This information has been provided by the German authorities under the Article concerning exchange of information of the Double Taxation Avoidance Agreement (DTAA) between India and Germany read with the Protocol thereto. Based on the information received income amounting to Rs. 39.66 Crore was assessed/re-assessed in the hands of 18 individuals being beneficiaries and tax demand of Rs. 24.66 crore raised. Notices for imposition of penalty and prosecution under various provisions of the Income Tax Act, 1961 have been issued.